## PAPERS LAID ON THE TABLE

MR. CHAIRMAN: Now, Papers to be Laid on Table.

- I. Reports and Accounts (2019-20) of various companies and related papers
- II. Report and Accounts (2019-20) of OIDB, New Delhi and related Papers
- III. Report and Accounts (2019-20) of PNGRB, New Delhi and related papers
- IV. MoUs between the Government of India and BPCL and between the Government of India and IOCL

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS; AND THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI V. MURALEEDHARAN): Sir, on behalf of Shri Dharmendra Pradhan, I lay on the Table—

- I. A copy each (in English and Hindi) of the following papers, under subsection (1) (b) of Section 394 of the Companies Act, 2013:—
- (i) (a) Annual Report and Accounts of the ONGC Videsh Limited (OVL), New Delhi, for the year 2019-20, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
  - (b) Statement by Government accepting the above Report.

    [Placed in Library. See No. LT-3436/17/2021]
- (ii) (a) Annual Report and Accounts of the Indian Strategic Petroleum Reserves Limited (ISPRL), New Delhi, for the year 2019-20, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
  - (b) Statement by Government accepting the above Report.

    [Placed in Library. See No. LT-3432/17/2021]
- (iii) (a) Annual Report and Accounts of the Bharat Petro Resources Limited (BPRL), Mumbai, Maharashtra, for the year 2019-20, together with the Auditor's Report on the Accounts and the comments of the

Comptroller and Auditor General of India thereon.

- (b) Statement by Government accepting the above Report.
- (iv) (a) Annual Report and Accounts of the Bharat Petroleum Corporation Limited (BPCL), Mumbai, for the year 2019-20, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
  - (b) Statement by Government accepting the above Report.

    [Placed in Library. For (iii) and (iv) See No. LT-3434/17/2021]
- (v) (a) Annual Report and Accounts of the Indian Oil Corporation Limited (IOCL), Mumbai, for the year 2019-20, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
  - (b) Statement by Government accepting the above Report.

    [Placed in Library. See No. LT-3433/17/2021]
  - II. A copy each (in English and Hindi) of the following papers, under sub-section (4) of Section 20 of the Oil Industry (Development) Act, 1974:—
    - (a) Annual Report and Accounts of the Oil Industry Development Board (OIDB), New Delhi, for the year 2019-20, together with the Auditor's Report on the Accounts.
    - (b) Review by Government on the working of the above Board.

      [Placed in Library. See No. LT-3440/17/2021]
- III. (1) A copy each (in English and Hindi) of the following papers, under sub-section (2) of Section 41 of the Petroleum and Natural Gas Regulatory Board Act, 2006:—
  - (a) Annual Report and Accounts of the Petroleum and Natural Gas Regulatory Board (PNGRB), New Delhi, for the year 2019-20, together with the Auditor's Report on the Accounts.
  - (b) Review by Government on the working of the above Board.
- (2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) (a) above.

[Placed in Library. See No. LT-3439/17/2021]